

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

Cont.A 6 of 2020 in TP 45-A 2016(CA 232 of 2013) with TP 45-B of 2016(CA 189 of 2014) with  
TP 45-C of 2016(CA 263 of 2014) with TP 45 of 2016(CP 73 of 2013)

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2021**

**Name of the Company:** Mr Girdhar Viramgama & Ors  
V/s  
Balaji Embroidery Pvt Ltd

**Section:** 397-398 of Companies Act/Cont. Petition 425 of Co. Act, 2013


**ORDER**

Learned PCS Dhiren R Dave appeared for the Petitioner.

Learned Counsel appeared for the Respondent.

For want of time, matter stands adjourned to 15.02.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 2nd day of February, 2021